

(10)

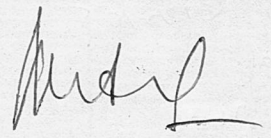
O.A. No. 144/05

25.01.06

Hon' Mr. A.K. Singh, A.M.

Sri D.S. Chauhan, counsel for the applicant
and Shri A. Singh, holding brief of Shri D.P. Singh
counsel for the respondents.

M.A. No. 5175/05 has been filed by the applicant
to withdraw the O.A. M.A. No. 5175/05 is allowed.
Hence the O.A. No. 144/05 is dismissed as withdrawn.


A.M.

145/